

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING: INDORE

Original Application No.201/00232/2019

Indore, this Thursday, the 14th day of March, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Mahendra Singh Gurjar, Late Shri Sarvan Singh Gurjar Age: 35
 years Occu: NIL R/o Chouth Kheda Dist. Neemuch (M.P.)

-Applicant

(By Advocate –**Shri Vivek Phadke**)

V e r s u s

1. Union of India, Through General Manager Western Railways, Church Gate, Mumbai
2. Divisional Railway Manager (DRM) Western Railways Ratlam (M.P.)
3. Mandal Karmik Adhikari Western Railways Ratlam, Division-
 Ratlam (M.P.)

- Respondents

(By Advocate –**Ms. Geetanjali Chourasia proxy counsel for Smt. Pratibha Walia**)

O R D E R (Oral)

By Navin Tandon, AM:-

Learned counsel for the applicant prays for withdrawal of this Original Application with liberty to approach the respondents afresh.

2. Accordingly, O.A. is dismissed as withdrawn with aforesaid liberty.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member